

**STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 31-01-2025**

| Sl.No. | NAME OF THE DISTRICT               | STAGE OF PROCEEDINGS |            |                          |                           |             |                                   |          |           |           |                |           | TOTAL      |
|--------|------------------------------------|----------------------|------------|--------------------------|---------------------------|-------------|-----------------------------------|----------|-----------|-----------|----------------|-----------|------------|
|        |                                    | PRE-<br>COGNIZANCE   | SUMMONS    | APPEARANCE<br>OF ACCUSED | FURNISHING OF<br>SURETIES | EXAMINATION | DISCHARGE<br>PETITIONS<br>PENDING | CHARGES  | TRIAL     | ARGUMENTS | NBWs /<br>BW's | STAY      |            |
| 1      | HANUMAKONDA                        | 0                    | 0          | 0                        | 1                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 1          |
| 2      | HYDERABAD -<br>SESSIONS JUDGE UNIT | 2                    | 139        | 0                        | 14                        | 11          | 0                                 | 0        | 20        | 1         | 5              | 13        | 205        |
| 3      | HYDERABAD - CBI UNIT               | 0                    | 0          | 0                        | 0                         | 0           | 20                                | 1        | 1         | 2         | 0              | 4         | 28         |
| 4      | JAYASHANKAR<br>BHUPALPALLY         | 2                    | 2          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 4          |
| 5      | KARIMNAGAR                         | 10                   | 3          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 13         |
| 6      | KHAMMAM                            | 0                    | 0          | 0                        | 0                         | 0           | 0                                 | 0        | 1         | 0         | 0              | 0         | 1          |
| 7      | MAHABUBABAD                        | 0                    | 3          | 2                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 5          |
| 8      | MAHABUBNAGAR                       | 0                    | 1          | 3                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 2         | 6          |
| 9      | MANCHERIAL                         | 1                    | 4          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 5          |
| 10     | MEDCHAL-MALKAJGIRI                 | 2                    | 0          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 2          |
| 11     | NARAYANPET                         | 0                    | 0          | 2                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 2          |
| 12     | NIRMAL                             | 1                    | 3          | 3                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 7          |
| 13     | NIZAMABAD                          | 4                    | 0          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 4          |
| 14     | PEDDAPALLY                         | 0                    | 1          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 1          |
| 15     | RAJANNA SIRCILLA                   | 0                    | 3          | 0                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 3          |
| 16     | RANGA REDDY                        | 3                    | 2          | 0                        | 0                         | 0           | 0                                 | 1        | 1         | 0         | 0              | 0         | 7          |
| 17     | SANGAREDDY                         | 0                    | 0          | 0                        | 0                         | 0           | 0                                 | 0        | 1         | 0         | 0              | 0         | 1          |
| 18     | VIKARABAD                          | 0                    | 0          | 1                        | 0                         | 0           | 0                                 | 0        | 0         | 0         | 0              | 0         | 1          |
| 19     | WARANGAL                           | 0                    | 4          | 6                        | 0                         | 1           | 0                                 | 1        | 0         | 0         | 0              | 0         | 12         |
|        | <b>TOTAL:</b>                      | <b>25</b>            | <b>165</b> | <b>17</b>                | <b>15</b>                 | <b>12</b>   | <b>20</b>                         | <b>3</b> | <b>24</b> | <b>3</b>  | <b>5</b>       | <b>19</b> | <b>308</b> |

## DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 31-01-2025

| SL. NO. | NAME OF THE DISTRICT            | NAME OF THE COURT                                                                                                                                                                                           | CASE NO.                            | DATE OF FILING | UNDER SECTION                                                                                                     | STAGE OF PROCEEDINGS                                                                  |
|---------|---------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|----------------|-------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 1.      | HANUMAKONDA                     | III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda.                                                                                                                                       | CC.No.3122/2018                     | 04.12.2018     | 188 of IPC                                                                                                        | Furnishing of Sureties                                                                |
| 2.      | HYDERABAD – SESSIONS JUDGE UNIT | VI ASJ Court                                                                                                                                                                                                | 1.Spl.SC.No.51/2023 in Cr.No.3/2022 | 14.08.2023     | Sec.3(1)(u) of the SCs and STs (POA) Act-2015                                                                     | Stay granted by the Honourable High Court in CrI.P.No.12327 of 2023, dated 23.01.2024 |
|         |                                 | Special Sessions Judge for trial of Criminal Cases relating to elected <b>Mps &amp; MLAs</b> for the State of Telangana, Hyderabad.                                                                         | 2. CC. No.22/2022                   | 21.07.2022     | U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act.                                   | NBW is pending against A2. CrI. MPs are pending against sureties of A5.               |
|         |                                 |                                                                                                                                                                                                             | 3. Sr.No.844/2022 (Cr.No.241/2023)  | 04.08.2022     | U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC | Pre Cognizance                                                                        |
|         |                                 |                                                                                                                                                                                                             | 4.CrI.R.P.No.01/2024                | 12.08.2024     | 153-A, 295, 295-A, 506 IPC                                                                                        | For enquiry                                                                           |
|         |                                 | CJM Court                                                                                                                                                                                                   | 5. Cr.No.381/2023                   | 01.12.2023     | 188 IPC and Sec.126 of Representation of People's Act, 1951                                                       | Pre Cognizance                                                                        |
|         |                                 | I ACJM Court                                                                                                                                                                                                | 6. CC.838/2025                      | 30.01.2025     | 341, 353, 504 IPC                                                                                                 | Summons                                                                               |
|         |                                 | Special Judicial First Class Magistrate for Cases under Prohibition Act ( <b>Excise Court</b> )-cum-Special Court to try the offences having punishment less than 3 years relating to elected MPs and MLAs. | 7.CC 282/2022                       | 22.09.2022     | 188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC                                                           | Examination                                                                           |
|         |                                 |                                                                                                                                                                                                             | 8. CC 380/2022                      | 13.12.2022     | 505(1)(c), 171, 153A IPC                                                                                          | Examination                                                                           |
|         |                                 |                                                                                                                                                                                                             | 9. CC 355/2022                      | 23.11.2022     | 504, 505(2), 153A IPC Sec. 67 IT Act, 2000                                                                        | Stay                                                                                  |
|         |                                 |                                                                                                                                                                                                             | 10. CC 281/2022                     | 21.09.2022     | 188 IPC                                                                                                           | For Sureties                                                                          |
|         |                                 |                                                                                                                                                                                                             | 11. CC 26/2023                      | 12.01.2023     | 147, 186, 427 r/w 149 IPC                                                                                         | Summons                                                                               |
|         |                                 |                                                                                                                                                                                                             | 12. CC 25/2023                      | 10.01.2023     | 341, 188, 504 IPC                                                                                                 | Examination                                                                           |
|         |                                 |                                                                                                                                                                                                             | 13. CC 116/2023                     | 20.03.2023     | 188, 171-C(E) IPC                                                                                                 | For Trial                                                                             |
|         |                                 |                                                                                                                                                                                                             | 14. CC 29/2023                      | 23.01.2023     | 504, 505(2), 506 IPC                                                                                              | Stay                                                                                  |
|         |                                 |                                                                                                                                                                                                             | 15. CC 240/2022                     | 23.08.2022     | 188 IPC                                                                                                           | Stay                                                                                  |

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|  |  |  | 16. CC 235/2022 | 23.08.2022 | 188 IPC                                                                   | Stay                 |
|  |  |  | 17. CC 241/2022 | 23.08.2022 | 188 IPC                                                                   | Stay                 |
|  |  |  | 18. CC 237/2022 | 23.08.2022 | 188 IPC                                                                   | Stay                 |
|  |  |  | 19. CC 238/2022 | 23.08.2022 | 188 IPC                                                                   | Stay                 |
|  |  |  | 20. CC 135/2022 | 03.06.2022 | 499 and 500 IPC                                                           | For Trial            |
|  |  |  | 21. CC 139/2022 | 16.05.2022 | 188 IPC                                                                   | Stay                 |
|  |  |  | 22. CC 369/2023 | 09.10.2023 | 147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act                | For Examination      |
|  |  |  | 23. CC 371/2022 | 06.12.2022 | 290, 188 IPC                                                              | Summons              |
|  |  |  | 24. CC 138/2022 | 03.06.2022 | 143, 341, 427, 323, 506 IPC                                               | Stay                 |
|  |  |  | 25. CC 144/2022 | 11.05.2022 | 143, 341, 427, 323, 506, 188, 109 r/w 149 IPC                             | BW Pending           |
|  |  |  | 26. CC 337/2023 | 31.08.2023 | 153 A IPC                                                                 | For Trial            |
|  |  |  | 27. CC 338/2023 | 22.09.2023 | 153 A IPC , 295 A, 504, 505 (2) IPC                                       | For Trial            |
|  |  |  | 28. CC 354/2022 | 22.11.2022 | 295 A IPC                                                                 | Summons              |
|  |  |  | 29. CC 310/2023 | 01.09.2023 | 188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951 | For Examination      |
|  |  |  | 30. CC 333/2023 | 12.09.2023 | 298 of IPC                                                                | For Trial            |
|  |  |  | 31. CC 134/2022 | 03.06.2022 | 500 and 501 IPC r/w 34 IPC                                                | Stay pending granted |
|  |  |  | 32. CC 261/2023 | 05.07.2023 | 188 IPC and Sec.21/76 CP Act                                              | Summons              |
|  |  |  | 33. CC 390/2023 | 07.11.2022 | 294B, 189, 506 IPC                                                        | Summons              |
|  |  |  | 34. CC 330/2023 | 19.10.2023 | 296,504 IPC                                                               | For Trial            |
|  |  |  | 35. CC 387/2023 | 31.10.2023 | 505(1)(c), 504 IPC                                                        | Stay                 |
|  |  |  | 36. CC 393/2023 | 09.11.2023 | 147,117,151,188,341,353,506 r/w 149 IPC                                   | Stay                 |
|  |  |  | 37. CC 394/2023 | 03.11.2023 | 143, 341 r/w 34 IPC                                                       | For Sureties         |
|  |  |  | 38. CC 395/2023 | 03.11.2023 | 341, 188 r/w 34 Sec.30                                                    | Summons              |
|  |  |  | 39. CC 396/2023 | 03.11.2023 | 188, 341 r/w 34 IPC                                                       | Summons              |
|  |  |  | 40. CC 397/2023 | 03.11.2023 | 186 IPC Sec.126 RP Act                                                    | Summons              |
|  |  |  | 41. CC 398/2023 | 03.11.2023 | 188 IPC                                                                   | Summons              |
|  |  |  | 42. CC 399/2023 | 03.11.2023 | 341, 186 IPC and Sec.30 of Police Act                                     | For Sureties         |

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|  |  |  | 43. CC 400/2023 | 03.11.2023 | 341, 188 r/w 34 IPC                       | Summons     |
|  |  |  | 44. CC 401/2023 | 03.11.2023 | 188 IPC, Sec.30 of PA                     | Summons     |
|  |  |  | 45. CC 402/2023 | 03.11.2023 | 186, 427 IPC                              | Summons     |
|  |  |  | 46. CC 403/2023 | 03.11.2023 | 188 IPC                                   | Summons     |
|  |  |  | 47. CC 404/2023 | 03.11.2023 | 188, 341 IPC                              | Summons     |
|  |  |  | 48. CC 405/2023 | 03.11.2023 | 341, 188 r/w 34 IPC                       | Summons     |
|  |  |  | 49. CC 406/2023 | 03.11.2023 | 188, 143, 341 r/w 149 IPC.                | Summons     |
|  |  |  | 50. CC 429/2023 | 11.12.2023 | 143, 145, 147, 152, 153A, 353 r/w 149 IPC | BW pending  |
|  |  |  | 51. CC 430/2023 | 11.12.2023 | 153(A), 505(ii) IPC                       | Examination |
|  |  |  | 52. CC 431/2023 | 11.12.2023 | 295A IPC                                  | For Trial   |
|  |  |  | 53. CC 432/2023 | 11.12.2023 | 295A IPC                                  | For Trial   |
|  |  |  | 54. CC 433/2023 | 11.12.2023 | 298, 504 IPC                              | For Trial   |
|  |  |  | 55. CC 434/2023 | 11.12.2023 | 505(1)(b)(c), 505 (2) IPC                 | For Trial   |
|  |  |  | 56. CC 435/2023 | 11.12.2023 | 298, 504 IPC                              | For Trial   |
|  |  |  | 57. CC 436/2023 | 11.12.2023 | 298 IPC                                   | For Trial   |
|  |  |  | 58. CC 457/2023 | 19.12.2023 | 269 IPC Sec 51 (b) DM Act                 | Summons     |
|  |  |  | 59. CC 458/2023 | 19.12.2023 | 269, 188 IPC and Sec. 57of DM Act.        | Summons     |
|  |  |  | 60. CC 459/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act            | Summons     |
|  |  |  | 61. CC 460/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act            | Summons     |
|  |  |  | 62. CC 461/2023 | 19.12.2023 | 188, 271 r/w 34 IPC                       | Summons     |
|  |  |  | 63. CC 462/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act           | Summons     |
|  |  |  | 64. CC 463/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act           | Summons     |
|  |  |  | 65. CC 464/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act           | Summons     |
|  |  |  | 66. CC 465/2023 | 19.12.2023 | 188, 269 IPC Sec 57 DM Act                | Summons     |
|  |  |  | 67. CC 466/2023 | 19.12.2023 | 188 IPC                                   | Summons     |
|  |  |  | 68. CC 467/2023 | 19.12.2023 | 171 r/w 171(F) 188 IPC                    | Summons     |
|  |  |  | 69. CC 470/2023 | 19.12.2023 | 143, 147, 341, 290, r/w 149 IPC           | Summons     |
|  |  |  | 70. CC 472/2023 | 19.12.2023 | 153 (A), 295 (A), 504, 505 IPC            | For Trial   |
|  |  |  | 71. CC 473/2023 | 19.12.2023 | 143, 147, 341, 447, 152, 198, 269 r/w 149 | Summons     |
|  |  |  | 72. CC 13/2024  | 08.01.2024 | 341, 188 IPC                              | For Trial   |

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|  |  |  | 73. CC 14/2024   | 08.01.2024 | 341, 151, 171 IPC                            | For Trial    |
|  |  |  | 74. CC 15/2024   | 08.01.2024 | 341, 151, 171 IPC                            | For Trial    |
|  |  |  | 75. CC 16/2024   | 08.01.2024 | 341, 151, 171 IPC                            | For Trial    |
|  |  |  | 76. CC 17/2024   | 08.01.2024 | 341, 188 IPC                                 | For Trial    |
|  |  |  | 77. CC 41/2024   | 30.01.2024 | 171 H, 188 r/w 34 IPC                        | For Sureties |
|  |  |  | 78. CC 42/2024   | 22.01.2024 | 341, 427 IPC                                 | Examination  |
|  |  |  | 79. CC 44/2024   | 03.02.2024 | 341, 188 r/w 34 IPC and Sec 51 (b) of DM Act | For Sureties |
|  |  |  | 80. CC 45/2024   | 03.02.2024 | 188 IPC and Sec 51 (b) of DM Act             | Summons      |
|  |  |  | 81. CC 46/2024   | 03.02.2024 | 188 IPC and Sec 51 (b) of DM Act             | For Sureties |
|  |  |  | 82. CC 47/2024   | 03.02.2024 | 341, 188 IPC                                 | Summon       |
|  |  |  | 83. CC 83/2024   | 19-03-2024 | 332, 188, 143, 147 r/w 149 IPC               | Summon       |
|  |  |  | 84. CC 84/2024   | 19-03-2024 | 341, 143, 147, 188 r/w 149 IPC               | Summon       |
|  |  |  | 85. CC 85/2024   | 19-03-2024 | 505 (2), 504, 506 IPC                        | Summon       |
|  |  |  | 86. CC 86/2024   | 19-03-2024 | 188, 171 H IPC                               | Summon       |
|  |  |  | 87. CC 87/2024   | 19-03-2024 | 188, 143, 147 R/W 149 IPC                    | Summon       |
|  |  |  | 88. CC 88/2024   | 19-03-2024 | 188, 171 E r/w 34 IPC                        | Summon       |
|  |  |  | 89. CC 89/2024   | 19-03-2024 | 188, 171 E r/w 34 IPC                        | Summon       |
|  |  |  | 90. CC 90/2024   | 19-03-2024 | 188, 171 E r/w 34 IPC                        | Summon       |
|  |  |  | 91. CC 91/2024   | 19-03-2024 | 324, 506, 504 r/w 34 IPC                     | Summon       |
|  |  |  | 92. CC 92/2024   | 19-03-2024 | 123 (1) RP Act                               | Summon       |
|  |  |  | 93. CC 94/2024   | 19-03-2024 | 124 (a), 504, 500 IPC                        | Summon       |
|  |  |  | 94 CC 96/2024    | 19-03-2024 | 188, 353, 341 r/w 34 IPC                     | Summon       |
|  |  |  | 95. CC 97/2024   | 19-03-2024 | 353, 186, 290, 506 r/w 34 IPC                | Summon       |
|  |  |  | 96. CC 100/2024  | 19-03-2024 | 290, 323, 353 r/w 34 IPC                     | Summon       |
|  |  |  | 97. CC 101/2024  | 19-03-2024 | 341,353 r/w 34 IPC                           | Summon       |
|  |  |  | 98. CC 104/2024  | 19-03-2024 | 188, 171 c r/w 171 f IPC                     | Summon       |
|  |  |  | 99. CC 105/2024  | 19-03-2024 | 171 b, 171 e IPC                             | Summon       |
|  |  |  | 100. CC 106/2024 | 19-03-2024 | 188, 341 IPC                                 | Summon       |
|  |  |  | 101. CC 107/2024 | 19-03-2024 | 130, 131 RP Act, Sec 188, 171, 109 IPC       | For Sureties |
|  |  |  | 102. CC 108/2024 | 19-03-2024 | 171H, 188 IPC sec 192 r/w 177 MV Act.        | Summon       |

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|--|--|--|------------------|------------|-----------------------------------------------------|--------------|
|  |  |  | 103. CC 109/2024 | 19-03-2024 | 143, 448, 427, 504, 506 r/w 149 IPC                 | Summon       |
|  |  |  | 104. CC 110/2024 | 19-03-2024 | 341, 323, 290, 188, 147 r/w 34 IPC                  | BW pending   |
|  |  |  | 105. CC 111/2024 | 19-03-2024 | 341, 290, 171 H r/w 34 IPC                          | For Sureties |
|  |  |  | 106. CC 112/2024 | 19-03-2024 | 341, 290, 188 r/w 34 IPC                            | Summons      |
|  |  |  | 107. CC 116/2024 | 20-03-2024 | 188, 171 IPC                                        | Summons      |
|  |  |  | 108. CC 137/2024 | 18-03-2024 | 188 IPC                                             | Summons      |
|  |  |  | 109. CC 138/2024 | 18-03-2024 | 171 IPC                                             | Examination  |
|  |  |  | 110. CC 139/2024 | 18-03-2024 | 171 b IPC                                           | Summons      |
|  |  |  | 111. CC 140/2024 | 18-03-2024 | 188, 171 E IPC                                      | Examinations |
|  |  |  | 112. CC 141/2024 | 18-03-2024 | 188, 341 IPC                                        | Summons      |
|  |  |  | 113. CC 142/2024 | 18-03-2024 | 341, 290 IPC                                        | Summons      |
|  |  |  | 114. CC 143/2024 | 18-03-2024 | 143, 147, 148 IPC                                   | Summons      |
|  |  |  | 115. CC 144/2024 | 18-03-2024 | 171b IPC                                            | Summons      |
|  |  |  | 116. CC 145/2024 | 18-03-2024 | 499, 500 IPC                                        | Summons      |
|  |  |  | 117. CC 150/2024 | 19-03-2024 | 188, 171 IPC                                        | Examinations |
|  |  |  | 118. CC 213/2024 | 10-05-2024 | 153, 295, 504 r/w 511 IPC                           | Trial        |
|  |  |  | 119. CC 214/2024 | 10-05-2024 | 171 IPC                                             | Summons      |
|  |  |  | 120. CC 215/2024 | 10-05-2024 | 341, 290 r/w 34 IPC                                 | Summons      |
|  |  |  | 121. CC 216/2024 | 10-05-2024 | 506 IPC                                             | Summons      |
|  |  |  | 122. CC 217/2024 | 10-05-2024 | 171 b IPC                                           | Summons      |
|  |  |  | 123. CC 218/2024 | 10-05-2024 | 341, 290 IPC                                        | Examination  |
|  |  |  | 124. CC 219/2024 | 10-05-2024 | 186, 341, 290 IPC                                   | Summons      |
|  |  |  | 125. CC 220/2024 | 10-05-2024 | 171 (B) IPC                                         | Sureties     |
|  |  |  | 126. CC 239/2024 | 28-05-2024 | 447, 323, 504 r/w 34 IPC                            | Summons      |
|  |  |  | 127. CC 240/2024 | 28-05-2024 | 341, 188 r/w 34 IPC                                 | Sureties     |
|  |  |  | 128. CC 241/2024 | 28-05-2024 | 341, 188 r/w 34 IPC                                 | Summons      |
|  |  |  | 129. CC 242/2024 | 28-05-2024 | 188, 171 H IPC                                      | Summons      |
|  |  |  | 130. CC 243/2024 | 28-05-2024 | 171 B IPC                                           | Sureties     |
|  |  |  | 131. CC 244/2024 | 28-05-2024 | 143, 188 IPC                                        | Summons      |
|  |  |  | 132. CC 245/2024 | 28-05-2024 | 341, 188 r/w 149 IPC                                | Summons      |
|  |  |  | 133. CC 268/2024 | 19-06-2024 | 171c, 171 r r/w 188, 506 IPC & Sec 123(2) of RP Act | Sureties     |
|  |  |  | 134. CC 269/2024 | 19-06-2024 | 188 IPC & Sec 4 of TSPSDOP & POOPA Act              | Sureties     |

|  |  |  |                  |            |                                                             |             |
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|  |  |  | 135. CC 270/2024 | 15-06-2024 | 188, 171 E IPC                                              | Summons     |
|  |  |  | 136. CC 271/2024 | 19-06-2024 | 171B r/w 171E, 188 IPC & Sec 123(1)(A)                      | Summons     |
|  |  |  | 137. CC 272/2024 | 19-06-2024 | 143, 353, 188, 341, 504 r/w 149 IPC                         | Summons     |
|  |  |  | 138. CC 285/2024 | 12-06-2024 | 143, 188, 342 r/w 149 IPC                                   | Sureties    |
|  |  |  | 138. CC 286/2024 | 12-06-2024 | 143, 188, 342 r/w 149 IPC                                   | Summons     |
|  |  |  | 140. CC 287/2024 | 12-06-2024 | 188, 285 r/w 34 IPC                                         | Summons     |
|  |  |  | 141. CC 290/2024 | 25-07-2024 | 171(H), 188                                                 | Examination |
|  |  |  | 142. CC 306/2024 | 31-07-2024 | 130, 131 RP Act, Sec.188, 109, 171(c)(H) r/w 171 (F) IPC    | Summons     |
|  |  |  | 143. CC 307/2024 | 31-07-2024 | U/s. 188, 171(H), 171(F) r/w 34 IPC and Sec 21/76 of CP Act | Summons     |
|  |  |  | 144. CC 308/2024 | 31-07-2024 | 188, 269, 270 IPC and 51(B) of DM Act.                      | Summons     |
|  |  |  | 145. CC 309/2024 | 31-07-2024 | 188, 171(C) r/w 171 (F), 171(H), 109                        | Summons     |
|  |  |  | 146. CC 312/2024 | 27-08-2024 | 499 IPC                                                     | Summons     |
|  |  |  | 147. CC 313/2024 | 27-08-2024 | 341, 188, 171H                                              | Summons     |
|  |  |  | 148. CC 314/2024 | 27-08-2024 | 188 r/w 34 IPC                                              | Summons     |
|  |  |  | 149. CC 315/2024 | 27-08-2024 | 188, 286 r/w 34 IPC                                         | Summons     |
|  |  |  | 150. CC 316/2024 | 27-08-2024 | 171H, 188 IPC                                               | Summons     |
|  |  |  | 151. CC 317/2024 | 28-08-2024 | 171B r/w 171 E, 188 IPC                                     | Summons     |
|  |  |  | 152. CC 318/2024 | 28-08-2024 | 143, 341 r/w 149 IPC                                        | Summons     |
|  |  |  | 153. CC 319/2024 | 29-08-2024 | 171H, 188 IPC                                               | Summons     |
|  |  |  | 154. CC 320/2024 | 29-08-2024 | 504, 506 IPC                                                | Summons     |
|  |  |  | 155. CC 321/2024 | 29-08-2024 | 353, 341 r/w 34                                             | Summons     |
|  |  |  | 156. CC 322/2024 | 29-08-2024 | 353, 341 r/w 34                                             | Summons     |
|  |  |  | 157. CC 364/2024 | 30-09-2024 | 188, 290, 341 r/w 34 IPC, Sec 123 RPA                       | Summons     |
|  |  |  | 158. CC 365/2024 | 29-08-2024 | 153, 188, 171 F IPC                                         | Summons     |
|  |  |  | 159. CC 366/2024 | 30-09-2024 | 341, 290, 323, 506 r/w 149                                  | Summons     |
|  |  |  | 160. CC 367/2024 | 30-09-2024 | 153, 188, 171 F IPC                                         | Summons     |
|  |  |  | 161. CC 368/2024 | 30-09-2024 | 143, 186, 188 r/w 149                                       | Summons     |
|  |  |  | 162. CC 369/2024 | 30-09-2024 | 143, 353 r/w 149 IPC                                        | Summons     |
|  |  |  | 163. CC 370/2024 | 30-09-2024 | 143, 341, 188 r/w 149 IPC Sec 131 RP Act                    | Summons     |

|  |  |  |                  |            |                                             |         |
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|  |  |  | 164. CC 371/2024 | 30-09-2024 | 341, 290 IPC                                | Summons |
|  |  |  | 165. CC 427/2024 | 18-10-2024 | 188 IPC                                     | Summons |
|  |  |  | 166. CC 428/2024 | 08-11-2024 | 143, 188, 341 r/w 34 IPC                    | Summons |
|  |  |  | 167. CC 429/2024 | 08-11-2024 | 448, 188, 171H                              | Summons |
|  |  |  | 168. CC 430/2024 | 08-11-2024 | 141, 143, 188, 353 r/w 149 IPC              | Summons |
|  |  |  | 169. CC 431/2024 | 08-11-2024 | 341, 291, 186, 188 r/w 149 IPC              | Summons |
|  |  |  | 170. CC 432/2024 | 08-11-2024 | 341, 353 r/w 34 IPC                         | Summons |
|  |  |  | 171. CC 433/2024 | 08-11-2024 | 188, 341, 285 r/w 34 IPC                    | Summons |
|  |  |  | 172. CC 434/2024 | 08-11-2024 | 143, 341, 506, 353, 290 r/w 149             | Summons |
|  |  |  | 173. CC 435/2024 | 08-11-2024 | 189, 341, 353, 290 r/w 34 IPC               | Summons |
|  |  |  | 174. CC 436/2024 | 08-11-2024 | 188 IPC                                     | Summons |
|  |  |  | 175. CC 437/2024 | 08-11-2024 | 341, 290 IPC                                | Summons |
|  |  |  | 176. CC 438/2024 | 08-11-2024 | 188 IPC, 66G CP Act                         | Summons |
|  |  |  | 177. CC 439/2024 | 08-11-2024 | 188, 341, 290, 171 C r/w 34 IPC             | Summons |
|  |  |  | 178. CC 440/2024 | 08-11-2024 | 143, 341, 447 r/w 511 IPC                   | Summons |
|  |  |  | 179. CC 451/2024 | 26-11-2024 | 188, 171H                                   | Summons |
|  |  |  | 180. CC 452/2024 | 26-11-2024 | 188, 171 H                                  | Summons |
|  |  |  | 181. CC 453/2024 | 26-11-2024 | 188 r/w 34 IPC                              | Summons |
|  |  |  | 182. CC 454/2024 | 26-11-2024 | 153 (a), 505 (ii) IPC                       | Summons |
|  |  |  | 183. CC 455/2024 | 26-11-2024 | 186, 353, 427, 290 r/w 34 IPC               | Summons |
|  |  |  | 184. CC 457/2024 | 26-11-2024 | 143, 353, 189, 228, 504, 506<br>r/w 149 IPC | Summons |
|  |  |  | 185. CC 484/2024 | 28-11-2024 | 183, 143 r/w 149 IPC, Sec 131<br>RP Act     | Summons |
|  |  |  | 186. CC 485/2024 | 28-11-2024 | 506 IPC                                     | Summons |
|  |  |  | 187. CC 486/2024 | 28-11-2024 | 143, 341 r/w 149 IPC                        | Summons |
|  |  |  | 188. CC 491/2024 | 04-12-2024 | 188 IPC                                     | Summons |
|  |  |  | 189. CC 492/2024 | 04-12-2024 | 188, 290 IPC                                |         |
|  |  |  | 190. CC 493/2024 | 04-12-2024 | 143, 290, 186, 188, 447, 506,<br>270 IPC    | Summons |
|  |  |  | 191. CC 494/2024 | 04-12-2024 | 188, 269, 270, 271 IPC                      | Summons |
|  |  |  | 192. CC 495/2024 | 04-12-2024 | 143, 341, 188, 269, 270, 271<br>IPC         | Summons |
|  |  |  | 193. CC 496/2024 | 04-12-2024 | 188, 269, 270, 271 IPC                      | Summons |
|  |  |  | 194. CC 497/2024 | 04-12-2024 | 188, 143, 341, 353, 504 IPC                 | Summons |
|  |  |  | 195. CC 498/2024 | 04-12-2024 | 147, 188, 341 IPC                           | Summons |
|  |  |  | 196. CC 05/2025  | 09-01-2025 | 504, 506 r/w 34 IPC                         | Summons |

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|    |                         |                                                         | 197. CC 06/2025 | 09-01-2025                                                                                                 | 188, 171(B) r/w 171(E), 171(H) IPC                                                                                                                                         | Summons                                 |
|    |                         |                                                         | 198. CC 07/2025 | 09-01-2025                                                                                                 | 341, 290 IPS Sec 32 Police act                                                                                                                                             | Summons                                 |
|    |                         |                                                         | 199. CC 08/2025 | 09-01-2025                                                                                                 | 188 IPC                                                                                                                                                                    | Summons                                 |
|    |                         |                                                         | 200. CC 09/2025 | 09-01-2025                                                                                                 | 188, 353, 290, 506 r/w 34 IPC                                                                                                                                              | Summons                                 |
|    |                         |                                                         | 201. CC 10/2025 | 09-01-2025                                                                                                 | 353, 153 r/w 34 IPC                                                                                                                                                        | Summons                                 |
|    |                         |                                                         | 202. CC 11/2025 | 09-01-2025                                                                                                 | 188 r/w 34 IPC                                                                                                                                                             | Summons                                 |
|    |                         |                                                         | 203. CC 12/2025 | 09-01-2025                                                                                                 | 188 r/w 34 IPC                                                                                                                                                             | Summons                                 |
|    |                         |                                                         | 204. CC 13/2025 | 09-01-2025                                                                                                 | 188 IPC                                                                                                                                                                    | Summons                                 |
|    |                         |                                                         | 205. CC 14/2025 | 09-01-2025                                                                                                 | 341, 188, 290 r/w 34 IPC                                                                                                                                                   | Summons                                 |
| 3. | HYDERABAD –<br>CBI UNIT | Principal Special<br>Judge for CBI Cases,<br>Hyderabad. | 1. CC.1/2012    | 12.01.2012<br>(1 <sup>st</sup> Charge<br>Sheet)<br>26.04.2014<br>(Suppl.<br>Charge<br>Sheet<br>against A9) | U/s. 120-B, 420, 379, 411, 427,<br>447 IPC, u/s. 21 r/w 4(1),<br>4(1)A, & 23 Minerals<br>Development Regulation Act,<br>1957, u/s. 13(2) r/w 13(1)(d) of<br>P.C. Act, 1988 | Trial                                   |
|    |                         |                                                         | 2. CC.8/2012    | 27.04.2012                                                                                                 | U/s. 120-B, 420, 409, 468, 471<br>IPC, Sec. 11, 12, 13(2) r/w<br>13(1) (c) & (d) of P.C. Act                                                                               | (8) Discharge Petitions<br>are pending  |
|    |                         |                                                         | 3. CC.9/2012    | 29.05.2012                                                                                                 | U/s. 120-B r/w 420, 468, 471<br>IPC, Sec. 9 of P.C. Act                                                                                                                    | (3) Discharge Petitions<br>are pending  |
|    |                         |                                                         | 4. CC.10/2012   | 30.05.2012                                                                                                 | u/s. 120-B, 420,409, 468, 471<br>IPC, Sec. 9, 11, 12, 13(2) r/w<br>13(1) (c) (d) of P.C. Act                                                                               | (6) Discharge Petitions<br>are pending  |
|    |                         |                                                         | 5. CC.14/2012   | 13.09.2012                                                                                                 | U/s. 120-B r/w 420, 409, 419,<br>468, 471, 477, 477(A) IPC,<br>Sec. 9, 11, 12, 13(2) r/w<br>13(1)(c)(d) of P.C. Act                                                        | (12) Discharge Petitions<br>are pending |
|    |                         |                                                         | 6. CC.12/2013   | 13.05.2013                                                                                                 | U/s. 120-B r/w 420, 409, Sec.<br>9, 12, 13(2) r/w 13(1) (c) (d) of<br>P.C. Act                                                                                             | (10) Discharge Petitions<br>are pending |

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|  |  |  | 7. CC.24/2013  | 25.09.2013 | U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act                               | (6) Discharge Petitions are pending                                                             |
|  |  |  | 8. CC.25/2013  | 28.09.2013 | U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act                                              | (6) Discharge Petitions are pending                                                             |
|  |  |  | 9. CC.26/2013  | 30.09.2013 | U/s. 120-B r/w 420 IPC Sec.9, 13(2) r/w 13(1) (c) (d) of P.C. Act                                      | (15) Discharge Petitions are pending                                                            |
|  |  |  | 10. CC.27/2013 | 10.10.2013 | U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988 | (7) Discharge Petitions are pending                                                             |
|  |  |  | 11. CC.28/2013 | 17.10.2013 | U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988    | (7) Discharge Petitions are pending                                                             |
|  |  |  | 12. CC.26/2014 | 21.11.2014 | U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988 | (6) Discharge Petitions are pending                                                             |
|  |  |  | 13. SC.1/2016  | 16.08.2016 | U/s. 3, 4 & 8(5) of PML Act                                                                            | (3) Discharge Petitions are pending                                                             |
|  |  |  | 14. SC.2/2016  | 16.09.2016 | U/s. 3, 4 & 8(5) of PML Act                                                                            | (5) Discharge Petitions are pending                                                             |
|  |  |  | 15. SC.2/2017  | 04.07.2017 | U/s. 3, 4 & 8(5) of PML Act                                                                            | (6) Discharge Petitions are pending                                                             |
|  |  |  | 16. SC.1/2018  | 03.02.2018 | U/s. 3, 4 & 8(5) of PML Act                                                                            | (11) Discharge Petitions are pending                                                            |
|  |  |  | 17. SC.2/2018  | 03.02.2018 | U/s. 4 r/w 3 of PML Act                                                                                | (4) Discharge Petitions are pending                                                             |
|  |  |  | 18. SC.1/2020  | 07.12.2020 | U/s. 45, 3 & 4, 8(5) of PML Act                                                                        | (8) Discharge Petitions are pending                                                             |
|  |  |  | 19. SC.1/2021  | 22.03.2021 | U/s. 4 r/w 3 of PML Act                                                                                | (3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11 |

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|  |  |                                                 | 20. SC.2/2021    | 13.08.2021 | 44(1)(d)(ii) of PML Act                                                         | (6) Discharge Petitions are pending                                                                                                                                                                 |
|  |  |                                                 | 21. SC.3/2021    | 13.08.2021 | 44(1)(d)(ii) of PML Act                                                         | (5) Discharge Petitions are pending                                                                                                                                                                 |
|  |  |                                                 | 22. SC.1/2023    | 13.07.2023 | U/s. 120B r/w 302 and 201 IPC                                                   | Hearing on Charges                                                                                                                                                                                  |
|  |  | Prl. Spl. Judge for SPE & ACB Cases, Hyderabad. | 23. CC. 15/2016  | 18.08.2016 | U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC                               | Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021.                                                                                                                             |
|  |  |                                                 | 24. CC. 12/2012  | 13.08.2012 | U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC | For Arguments                                                                                                                                                                                       |
|  |  |                                                 | 25. CC. 15/2012  | 06.09.2012 | U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC    | For filling written statement (Argument)                                                                                                                                                            |
|  |  |                                                 | 26. CC.17/2016   | 27.08.2016 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC                  | Stayed by Honourable High Court vide CRL.RC.401/2021 stay is extended.                                                                                                                              |
|  |  |                                                 | 27. CC. 26/2020  | 20.08.2020 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC                  | Stayed by Honourable High Court vide CRL.RC.578/2021 stay is extended.                                                                                                                              |
|  |  |                                                 | 28. CC. 102/2024 | 19.06.2024 | U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act                        | Stay was granted vide.Crl.RC.No.435/2021 stay is extended. CC.No.27/2017 filed on 12.09.2017 case is received by transfer from I Addl. SPE & ACB Cases, Hyderabad and renumbered as CC.No.102/2024. |

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| 4. | <b>JAYASHANKAR BHUPALPALLY</b> | Prl. District and Sessions Judge, JS Bhupalpally                                                                               | 1) CrI.RP. 2/2024 | 04.03.2024 | 399 Cr.P.C.                                                                | Pre-cognizance         |
|    |                                | Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally                                                 | 2) CC.No.843/2023 | 22.07.2023 | 504, 505(2) IPC                                                            | Accused Summons        |
|    |                                |                                                                                                                                | 3) CC.No.939/2023 | 31.07.2023 | 504, 505(2) IPC                                                            | Accused Summons        |
|    |                                | Addl. Judicial Magistrate of First Class, JS Bhupalapally                                                                      | 4) Cr.No.149/2023 | 18.11.2023 | 307, 323, 109 r/w 34 of IPC                                                | Pre-Cognizance         |
| 5. | <b>KARIMNAGAR</b>              | I -Addl. Judl. Magistrate of I Class, Huzurabad                                                                                | 1) Cr.327/2020    | 17.12.2021 | 186, 188, 506 IPC, Sec.3(2) of ED Act                                      | Pre Cognizance         |
|    |                                | II-Addl. Judl.Magistrate of First Class, Huzurabad                                                                             | 2) Cr.72/2017     | 29.09.2017 | 506, 507 IPC                                                               | Pre Cognizance         |
|    |                                |                                                                                                                                | 3) Cr.277/2023    | 23.11.2023 | 188 r/w 34 IPC                                                             | Pre Cognizance         |
|    |                                |                                                                                                                                | 4) Cr.278/2023    | 21.11.2023 | 188 r/w 34 IPC                                                             | Pre Cognizance         |
|    |                                |                                                                                                                                | 5) CC.775/2023    | 18.12.2023 | 188, 285, 336 r/w 34 IPC                                                   | Summons                |
|    |                                |                                                                                                                                | 6) CC.831/2024    | 28.06.2024 | 505, 153-A IPC                                                             | Summons                |
|    |                                |                                                                                                                                | 7) Cr.1/2022      | 03.01.2022 | 147,188,341 r/w 149 IPC                                                    | Pre Cognizance         |
|    |                                |                                                                                                                                | 8) Cr.2/2022      | 03.01.2022 | 147,188, 341, 332 r/w 149 IPC, Sec.51(b) of DM Act and Sec.3 of PDPP Act   | Pre Cognizance         |
|    |                                | III-Addl. Junior Civil Judge-cum-Judl. Magistrate of First Class, (Spl. Mobile) PCR, Karimnagar                                | 9) Cr.170/2023    | 06.11.2023 | 188 r/w 34 IPC                                                             | Pre Cognizance         |
|    |                                |                                                                                                                                | 10) Cr.345/2023   | 14.11.2023 | 341,188,171-H r/w 34 IPC                                                   | Pre Cognizance         |
|    |                                |                                                                                                                                | 11) Cr.680/2023   | 01.12.2023 | 153,188,171-F IPC                                                          | Pre Cognizance         |
|    |                                |                                                                                                                                | 12) Cr.681/2023   | 01.12.2023 | 153,188,171-F IPC                                                          | Pre Cognizance         |
|    |                                |                                                                                                                                | 13) CC.1749/2023  | 06.11.2023 | 188,171-H r/w 3 4 IPC                                                      | Summons                |
| 6. | <b>KHAMMAM</b>                 | Special Judge for Trail of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam. | 1) SC/SPL/63/2019 | 17.10.2019 | U/sec. 420 and 506 of IPC and Sec. 3 (1) (x) of SCs & STs (POA) Act, 1989. | For Trial (Part-Heard) |

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| 7. | MAHABUBABAD  | Prl. Junior Civil Judge, Mahabubabad.                                                                                                     | 1) CC.336/2022  | 26.05.2022 | 143, 149, 341                                                                                        | Summons                                                                                                     |
|    |              |                                                                                                                                           | 2) CC.156/2021  | 03.03.2021 | 143, 147, 149, 186, 188, 341                                                                         | Summons                                                                                                     |
|    |              |                                                                                                                                           | 3) CC.61/2022   | 26.02.2022 | 143, 149, 286, 341 of IPC                                                                            | Summons                                                                                                     |
|    |              | Junior Civil Judge, Thorrur.                                                                                                              | 4) CC.517/2021  | 11.06.2021 | 452, 448, 143, 188, 353 r/w 149 IPC, Sec 3 of PDPP Act, Sec 220, 221 of Telangana Panchayat Raj Act. | Appearance of Accused                                                                                       |
|    |              |                                                                                                                                           | 5) CC.518/2021  | 11.06.2021 | 147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act.     | Appearance of Accused                                                                                       |
| 8. | MAHABUBNAGAR | Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Mahabubnagar. | 1) CC.483/2021  | 11.10.2021 | U/Sec.143, 147, 353, 379, 332, 323, 506, 427, 148 r/w 149 of IPC against A-15                        | Appearance of A-15                                                                                          |
|    |              |                                                                                                                                           | 2) CC.268/2022  | 11.05.2022 | U/Sec.504 IPC                                                                                        | Appearance of A-2                                                                                           |
|    |              | III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar.                                              | 3) CC.221/2022  | 30.06.2022 | U/Sec.341, 353 r/w 34 of IPC                                                                         | Summons                                                                                                     |
|    |              |                                                                                                                                           | 4) CC.1733/2022 | 12.01.2022 | U/Sec.505(2), 504 r/w 34 of IPC                                                                      | Appearance                                                                                                  |
|    |              | IV-Addl. Junior Civil Judge-cum-IV-Addl. JMFC, Mahabubnagar                                                                               | 5) CC.786/2022  | 01.06.2022 | U/sec. 456, 364, 379, 506, 201 r/w 109 IPC                                                           | For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022. |
|    |              |                                                                                                                                           | 6) CC.787/2022  | 23.05.2022 | U/Sec. 120-B, 363, 506 r/w 109 of IPC                                                                | For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022. |

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| 9.  | MANCHERIAL         | I Addl. Junior Civil Judge, Mancherial                                       | 1) CC.No.136/2019                 | 12.02.2019 | 188 IPC                                           | Summons                                            |
|     |                    | II Addl. Junior Civil Judge, Mancherial                                      | 2) CC.No.1027/2019                | 29.08.2019 | 171 (B) (E) IPC                                   | Summons                                            |
|     |                    |                                                                              | 3) CC.No.312/2023                 | 29.03.2023 | 109, 143, 149, 290, 427, 448, 506 IPC             | Summons                                            |
|     |                    |                                                                              | 4) Cr.No.753/2023                 | 04.12.2023 | 171E, 188 IPC                                     | Pre-Cognizance                                     |
|     |                    | Junior Civil Judge, Bellampalli                                              | 5) CC.No.115/2019                 | 20.03.2019 | 188, 341, 506 r/w 34 of IPC                       | Summons                                            |
| 10. | MEDCHAL-MALKAJGIRI | Prl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal.      | 1) FIR No.523/2023                | 07.12.2023 | 420 IPC, 3(1) (g) SC/ST POA Act, 2015.            | Pre-cognizance                                     |
|     |                    | II Addl. JCJ-cum-IX Addl. Judicial Magistrate of First Class, Medchal.       | 2) FIR No.577/2024                | 21.05.2024 | 447, 427, 341, 353, 152, 147 r/w 149 IPC          | Pre-Cognizance                                     |
| 11. | NARAYANPET         | Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet. | 1) Cr. No.318/2023 in CC 390/2024 | 04.04.2024 | U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act        | For Appearance of Accused.                         |
|     |                    | Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi.            | 2) CC. No.97/2023                 | 22.06.2023 | U/s. 171E, 171H, Sec. 123 r/w 77 RP Act           | Accused absent. Case posted for furnishing copies. |
| 12. | NIRMAL             | Addl. Junior Civil Judge, Nirmal.                                            | 1) CC.No.194/2020                 | 30.09.2020 | 143, 149, 188, 186, of IPC and Sec. 126 of PR Act | Summons pending of Appearance of A.2               |
|     |                    |                                                                              | 2) CC.No.751/2020                 | 16.04.2021 | 171-G, 188, 504-A, 505 r/w 34 of IPC              | Summons pending of Accused                         |
|     |                    |                                                                              | 3) CC.No.554/2023                 | 04.09.2023 | 341, 188 r/w 34 of IPC                            | Summons pending of Accused                         |
|     |                    |                                                                              | 4) CC.No.117/2023                 | 12.09.2023 | 341, 188, 149 of IPC                              | Summons pending of Accused                         |
|     |                    |                                                                              | 5) CC.No.58/2024                  | 25.03.2023 | 447, 341, 188, 290, 186 r/w. 34 of IPC            | Summons pending of Accused                         |
|     |                    |                                                                              | 6) CC.No.170/2024                 | 26.02.2024 | 188 of IPC & Sec. 130 of RP Act                   | Summons pending of Accused                         |

|            |                         |                                                                                                                           |                    |            |                                                                 |                         |
|------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------|--------------------|------------|-----------------------------------------------------------------|-------------------------|
|            |                         |                                                                                                                           | 7) Cr.No.117/2023  | 25.03.2023 | 153, 506, 505(2) of IPC                                         | For Filing Charge Sheet |
| <b>13.</b> | <b>NIZAMABAD</b>        | IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad                                                       | 1) Cr.No.647/2023  | 20.11.2023 | U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act                        | Pre-Cognizance          |
|            |                         |                                                                                                                           | 2) Cr.No.212/2023  | 20.11.2023 | U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act          | Pre-Cognizance          |
|            |                         | Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan                                                    | 3) Cr. No.438/2023 | 19.08.2023 | U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC                | Pre-Cognizance          |
|            |                         | Spl. Judicial Magistrate of Second Class, Armoor                                                                          | 4) Cr.No.161/2018  | 23.11.2018 | U/s. 188 IPC                                                    | Pre-Cognizance          |
| <b>14.</b> | <b>PEDDAPALLY</b>       | Junior Civil Judge, Peddapally                                                                                            | 1) CC.No.162/2023  | 31.05.2023 | U/Sec. 324, 109, 114 r/w 34 IPC                                 | Summons                 |
| <b>15.</b> | <b>RAJANNA SIRCILLA</b> | Judicial Magistrate of First Class, Vemulawada                                                                            | 1) CC.No.1416/2021 | 31.12.2021 | 188 of IPC                                                      | Summons Report          |
|            |                         |                                                                                                                           | 2) CC.No.667/2021  | 25.06.2021 | 143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of ED Act | Summons Report          |
|            |                         | Prl. Judicial Magistrate of First Class, Rajanna Sircilla                                                                 | 3) CC.No.777/2022  | 02.07.2022 | 143, 147, 269, 270, 341, 353 IPC, Sec.3 of ED Act               | Summons Report          |
| <b>16.</b> | <b>RANGA REDDY</b>      | Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.       | 1) SC.No.84/2019   | 07.05.2019 | 447, 427, 506, 109, 120-B r/w 34 IPC                            | Charges                 |
|            |                         |                                                                                                                           | 2) SC.No.261/2022  | 02.06.2022 | 342, 323, 504, 506 r/w. 34 IPC, Sec.3(1)(r)(s) SC/ST POA Act    | Fixing of Trial         |
|            |                         | II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court), Cyberabad, R.R. District at L.B.Nagar. | 3) Cr.No.1177/2022 | 11.07.2022 | 151 Cr.PC.                                                      | Pre-Cognizance          |

|     |            |                                                                                                           |                      |            |                                                                                     |                           |
|-----|------------|-----------------------------------------------------------------------------------------------------------|----------------------|------------|-------------------------------------------------------------------------------------|---------------------------|
|     |            | I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally                       | 4) CC.No.1612/2023   | 09.01.2022 | 204 of IPC                                                                          | Summons                   |
|     |            | II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar                 | 5) Cr.No.224/2020    | 05.03.2020 | 188, 287, 109, 115 of IPC & Aircraft Act                                            | Pre-Cognizance            |
|     |            | VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar                         | 6) Cr.No.465/20230   | 04.04.2023 | 505 (1 & 2) & 153 of IPC                                                            | Pre-Cognizance            |
|     |            | Prl. JCJ-cum-Judicial Magistrate of First Class, R.R. District at Shadnagar.                              | 7) STC.No.05/2024    | 09.01.2024 | U/s 188 of IPC                                                                      | Summons                   |
| 17. | SANGAREDDY | Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed                                    | 1) CC.No.476/2022    | 01.08.2022 | 353, 504, 506 r/w 34 IPC                                                            | For Trial                 |
| 18. | VIKARABAD  | Principal Junior Civil Judge-cum-Judicial Magistrate of First Class at Kodangal.                          | 1) CC. No.147/2024   | 04.05.2024 | U/s. 188, 341, 269, 149 of IPC1                                                     | Appearance of the accused |
| 19. | WARANGAL   | Spl. Sessions Judge for trial of cases under SC/ST (POA) Act cases-cum-II Addl. District Judge, Warangal. | 1) Spl. SC. 226/2022 | 08.09.2022 | U/s.294(b), 506 r/w, 149 IPC & Sec.3 (1)(r)(s) & Sec.3 (2) (va) of SC/ST (POA) Act. | For Charges               |
|     |            | Prl. Junior Civil Judge, Warangal.                                                                        | 2) CC.NO.5366/2022   | 18.10.2021 | U/s.188, r/w.34 IPC                                                                 | For examination           |

|  |  |                                         |                    |            |                                                      |                                   |
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|  |  | I Addl. Junior Civil Judge, Warangal.   | 3) CC.No.307/2024  | 23.01.2024 | U/s.118, 290, 143 r/w. 149 IPC                       | Appearance                        |
|  |  |                                         | 4) CC.No.319/2024  | 02.02.2024 | U/s.341, 290, 188 r/w, 34 IPC                        | Appearance                        |
|  |  |                                         | 5) CC.No.320/2024  | 24.01.2024 | U/s.143, 341, 294-B IPC                              | Appearance                        |
|  |  |                                         | 6) CC.No.323/2024  | 23.01.2024 | U/s.188 r/w. 34 IPC                                  | Appearance                        |
|  |  |                                         | 7) CC. No.312/2024 | 04.01.2024 | U/s.188 IPC, 127 RP Act                              | Appearance                        |
|  |  | III Addl. Junior Civil Judge, Warangal. | 8) CC.No.82/2024   | 20.12.2023 | U/s.143, 188, 290, 341 r/w. 149 IPC                  | Summons                           |
|  |  |                                         | 9) CC.No.369/2024  | 20.03.2024 | U/s.171-E IPC                                        | Appearance of accused and copies. |
|  |  | Prl. Junior Civil Judge, Narsampet.     | 10) CC.No.159/2019 | 20.06.2019 | U/s. 171-E IPC                                       | Summons                           |
|  |  |                                         | 11) CC.No.592/2023 | 04.09.2024 | 504, 505 (2) IPC                                     | Summons                           |
|  |  |                                         | 12) CC.No.33/2024  | 20.01.2024 | 341, 171-H r/w. 34 IPC<br>Sec.21/76 City Police Act. | Summons                           |

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